

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 17/58/2013
CA. NO.

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 16.03.2017**

NAME OF THE COMPANY: Sh. Satya Bhushn Kaura Vs. M/s. DLF Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 58

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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Present: Mr. Lakshmi Gurung and Ms. Easha Kadian,
Advocates for Petitioner.

Sh. H.L.Tiku, Senior Advocate with Ms. Suman Yadav
and Mr. Nakul Gandhi, Advocates for Respondents.

ORDER

In terms of the administrative order dated 08.03.2017, the case
stands transferred to the Chandigarh Bench.


(Ina Malhotra)
Member Judicial